

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 06.09.2018

**ORDER NO. 193 of 2018**

Hon'ble HOD is pleased to partially modify the sitting notified vide **order no. 185 of 2018 for CESTAT Delhi** to the extent indicated below:-

**On 06.09.2018 at 10.30 p.m.** Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri V. Padmanabhan, Member (T) will also hear Customs and Excise Division Bench matters alongwith Service Tax Division Bench matters.

On this day Hon'ble Ms. Rachna Gupta, Member (J) will hear Single Member Bench matters, as notified.

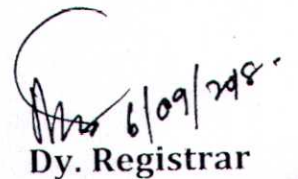
By Order



**(Bineesh Kumar K.S)**  
**Registrar**

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**Dy. Registrar**